

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Subject: Assignment of Civil Second Appeals up to the year 2015 pending before the Jammu Wing of High Court.

ORDER

No: 331/RJ/HCWJ/2026

Dated: 01.10.2026

With a view to facilitate expeditious disposal of the Civil Second Appeals up to the year 2015, pending before the Jammu Wing of the High Court of Jammu and Kashmir and Ladakh, Hon'ble the Chief Justice has been pleased to assign the said appeals to the different Hon'ble Single Benches, as per the details given below:

S.No.	Name of the Hon'ble Judges/ Benches	Cases assigned
1.	Hon'ble Mr. Justice Sanjeev Kumar	As per Annexure-"A" Appended herewith.
2.	Hon'ble Ms. Justice Sindhu Sharma	As per Annexure-"B" Appended herewith.
3.	Hon'ble Mr. Justice Rajnesh Oswal	As per Annexure-"C" Appended herewith.
4.	Hon'ble Mr. Justice Sanjay Dhar	As per Annexure-"D" Appended herewith.
5.	Hon'ble Mr. Justice Mohd Akram Chowdhary	As per Annexure-"E" Appended herewith.
6.	Hon'ble Mr. Justice Rahul Bharti	As per Annexure-"F" Appended herewith.
7.	Hon'ble Ms. Justice Moksha Khajuria Kazmi	As per Annexure-"G" Appended herewith.
8.	Hon'ble Mr. Justice Rajesh Sekhri	As per Annexure-"H" Appended herewith.
9.	Hon'ble Mr. Justice Sanjay Parihar	As per Annexure-"I" Appended herewith.
10.	Hon'ble Mr. Justice Shahzad Azeem	As per Annexure-"J" Appended herewith.
11.	Hon'ble Mr. Justice Yash Paul Bourney	As per Annexure-"K" Appended herewith.

The assigned matters shall be taken up by the Hon'ble Benches on priority basis through physical/virtual mode, irrespective of any change in the roster and sitting of Hon'ble Judges in Jammu/ Srinagar Wing of High Court.

The aforesaid appeals shall also be preponed for early listing, wherever considered necessary.

By Order of Hon'ble the Chief Justice.

(Signature)
01/10/2026
(Swati Gupta)

Registrar Judicial
Jammu

No: 2467-73/RJ/HCWJ/2026

Dated: 01.10.2026

Copy of the above order is forwarded to the:

1. Worthy Registrar General, High Court of J&K and Ladakh at Srinagar, for kind information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.
3. Secretary to Hon'ble Mr./Mrs. Justice _____
.... for kind information of their Lordships.
4. In-charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
5. In-charge Library, High Court of J&K and Ladakh Jammu for information and keeping the record of the same.
6. Joint Registrar/Deputy Registrar/Assistant Registrar/Computer, Digitization and Civil Section, for information and necessary action.
7. Order file.

(Signature)
01/10/2026
Registrar Judicial
High Court of J&K and Ladakh
Jammu

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Annexure-"A"

Hon'ble Mr. Justice Sanjeev Kumar

S No.	Type	No. -	Year	Petitioner	Respondent
1	CSA	18	2006	NISCHANT SINGH AND ORS.	GHANSHYAM SINGH AND ANR.
2	CSA	6	2009	MANSA RAM	ANITA RANI AND ORS. L/R'S MUNSHI RAM
3	CSA	16	2010	YOG RAJ	BHAGWANTI AND ORS.
4	CSA	8	2012	DARSHANA DEVI (L/R OF SOHAN SINGH)AND ORS.	PARDEEP SINGH AND ORS.
5	CSA	36	2012	UOI.TH.MINISTRY OF DEFENCE AND ORS.	M/S SHIVALIK FOODS
6	CSA	36	2013	J AND K TOURISM DEVELOPMENT CORPORATION	SHER SINGH AND ORS.
7	CSA	65	2013	TARSEM LAL AND ANR	RATTAN WAZIR AND ANR
8	CSA	16	2014	SHIV DEI	AMRIT MALHOTRA
9	CSA	38	2014	MOUCHU RAM	SURAM DEVI


Registrar Judicial
High Court of J&K and Ladakh
Jammu

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Annexure-"B"

Hon'ble Ms. Justice Sindhu Sharma

S No.	Type	No.	Year	Petitioner	Respondent
1	CSA	6	2007	SUBASH CHANDER BANATHIA	RANI THAPA AND ORS.
2	CSA	21	2009	BALJIT SINGH MANHAS	J.D.A AND ORS.
3	CSA	17	2010	RANO DEVI AND ORS.	BAL KRISHAN AND ORS.
4	CSA	15	2012	DIRECTOR LOCAL BODIES AND ORS.	HARBANS SINGH
5	CSA	12	2013	FAIZ MOHD. AND ANR.	JAMAL DIN AND ORS.
6	CSA	37	2013	MOHD.IQBAL	Mst. SHAEENA BEGUM AND ORS. (LRs OF LATE ABDUL LATIF)
7	CSA	9900001	2013	MOHINDER KUMAR AND ANR.	RAM CHAND
8	CSA	18	2014	KISHORI LAL AND ORS.	SURINDER SINGH AND ORS.


01/10/26
Registrar Judicial
High Court of J&K and Ladakh
Jammu

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Annexure-"C"

Hon'ble Mr. Justice Rajnesh Oswal

S No.	Type	No.	Year	Petitioner	Respondent
1	CSA	9900001	2006	U.O.I. AND ANR.	SUBHASH CHANDER
2	CSA	15	2011	MAKHAN LAL	KRISHAN CHAND


01/10/26
Registrar Judicial
High Court of J&K and Ladakh
Jammu

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Annexure-"D"

Hon'ble Mr. Justice Sanjay Dhar

S No.	Type	No.	Year	Petitioner	Respondent
1	CSA	10	2007	AMRIT KOUR AND ORS.	ARUN KAPOOR AND ORS. (LRs OF LT.SH.ISHER DASS KAPOOR) AND ORS.
2	CSA	28	2009	DARSHAN LAL	SOM NATH AND ORS.
3	CSA	20	2010	MOHAN SINGH	RAMESH SINGH AND ORS.
4	CSA	9	2012	ROMESH CHANDER AND ORS.	SHAM LAL AND ORS.
5	CSA	16	2013	LEELA RAM	PREM LAL AND ANR.
6	CSA	38	2013	TILAK RAJ AND ORS.	MADAN LAL AND ORS.
7	CSA	69	2013	UOI.TH.DEFENCE SECY.AND ORS.	RAJINDER KUMAR
8	CSA	20	2014	SATINDER KUMAR	AVTAR SINGH AND ANR.
9	CSA	9900001	2014	ABDUL RASHID	MOHD.AZIZ AND ORS.
10	CSA	14	2015	MOHD.RAFI AND ORS.	MATIR HUSSAIN AND ORS.


m 01/10/2026
Registrar Judicial
High Court of J&K and Ladakh
Jammu

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Annexure-"E"

Hon'ble Mr. Justice Mohd. Akram Chowdhary

S No.	Type	No.	Year	Petitioner	Respondent
1	CSA	11	2007	SUDERSHANA DEVI	ROMESH CHANDER AND ORS.
2	CSA	30	2009	ABDUL GANI AND ORS.	CHUR SINGH AND ORS.
3	CSA	2	2011	PRITAM SINGH AND ORS.	GIRDHARI LAL AND ORS.
4	CSA	21	2012	KRISHANI DEVI	TRILOCHAN CHAND AND ANR.
5	CSA	39	2013	KARTAR SINGH	MOHAN LAL
6	CSA	9900004	2013	JAMMU MUNICIPAL CORPORATION	VISHAL KPOOR
7	CSA	23	2014	ROHIT MISHRA AND ANR.	NIRMAL KANTA AND ORS.
8	CSA	4	2015	MOHD.SHER	CHIEF SECY.AND ORS.
9	CSA	17	2015	RAGHUNATH	MADAN LAL AND ANR.


01/10/2026
Registrar Judicial
High Court of J&K and Ladakh
Jammu

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Annexure-"F"

Hon'ble Mr. Justice Rahul Bharti

S No.	Type	No.	Year	Petitioner	Respondent
1	CSA	15	2007	RAM PYARI AND ANR.	TRIDOO AND ORS.
2	CSA	19	2009	UNION OF INDIA AND ORS.	SHEELA DEVI AND ORS.
3	CSA	26	2009	JAGDISH KUMAR GUPTA	TOWN AREA COMMITTEE UDHAMPUR AND ORS.
4	CSA	38	2009	M/S DEVSON PVT. LTD.	LALITA DEVI AND ORS.
5	CSA	4	2011	VIMLA DEVI	SHAKTI SINGH
6	CSA	23	2012	RAVINDER SINGH AND ORS.	RADHA DEVI
7	CSA	21	2013	BHABI CHAND AND ORS.	BINDH LAL AND ORS.
8	CSA	53	2013	JAMMU MUNICIPAL CORPORATION	RAGHUNANDAN GUPTA AND ANR.
9	CSA	1	2014	PANCHAYAT COMMITTEE ,BHADERWAH	FAREED AHMED AND ORS.
10	CSA	24	2014	GAGAN JAIN	USHA WAZIR
11	CSA	6	2015	NETAR PARKASH AND ORS.	SURJEET SINGH


01/10/2026
High Court of J&K and Ladakh
Jammu

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Annexure-"G"

Hon'ble Ms. Justice Moksha Khajuria Kazmi

S No.	Type	No.	Year	Petitioner	Respondent
1	CSA	2	2008	MADHO RAM AND ORS. (LRs OF HUKMI)	VIDYA DEVI
2	CSA	35	2009	BAL KRISHAN	NARESH KUMAR
3	CSA	5	2011	VISHNU DIGAMBER	SATISH CHANDER AND ORS.
4	CSA	27	2012	TASHI LARGIL AND ANR.	SONAM TSOMO
5	CSA	27	2013	CHARAN DASS	PARKASH AND ANR.
6	CSA	57	2013	DEV RAJ AND ANR.	SWARNA DEVI AND ORS.
7	CSA	4	2014	UMESH KUMAR KOUL AND ORS.	CHANDER PRABHA AND ORS.
8	CSA	25	2014	J.K.B.O.S.E.TH.SECY.	SANJAY CHOUDHARY
9	CSA	10	2015	BAS DEV SINGH AND ANR.	BALDEV SINGH
10	CSA	19	2015	ZAHOOOR FATIMA AND ORS.	ABDUL RASHID AND ORS.


M
01/10/2026
Registrar Judicial
High Court of J&K and Ladakh
Jammu

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Annexure-"H"

Hon'ble Mr. Justice Rajesh Sekhri

S No.	Type	No.	Year	Petitioner	Respondent
1	CSA	19	2008	HANS RAJ	DARSHAN SINGH AND ANR.


01/10/2026
Registrar Judicial
High Court of J&K and Ladakh
Jammu

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Annexure-"I"

Hon'ble Mr. Justice Sanjay Parihar

S No.	Type	No.	Year	Petitioner	Respondent
1	CSA	46	2013	ABDUL HAMID	MOHD.SADIQ AND ORS.


01/10/2026
Registrar Judicial,
High Court of J&K and Ladakh,
Jammu

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Annexure-"J"

Hon'ble Mr. Justice Shahzad Azeem

S No.	Type	No.	Year	Petitioner	Respondent
1	CSA	12	2008	BIMLA DEVI	SOMA DEVI AND ANR.
2	CSA	39	2009	DHARMARTH TRUST COUNCIL, JAMMU	HANS RAJ GUPTA
3	CSA	12	2011	RANI DEVI AND ORS	VED PARKASH
4	CSA	33	2012	LAL HUSSAIN	MOHD.SHARIEF AND ORS.
5	CSA	30	2013	MST.THEMU	RAM NATH AND ORS.
6	CSA	60	2013	UOI.TH.DEFENCE SECY.AND ANR.	JIA LAL CHOUDHARY
7	CSA	8	2014	PRESIDENT DOGRI SANSTHA AND ANR.	N.D.JAMWAL AND ANR.
8	CSA	29	2014	RAMESH CHANDER AND ORS.	RAVI KUMAR AND ORS.
9	CSA	12	2015	DILDAR HUSSAIN SHAH	MUZAFFER HUSSAIN SHAH AND ORS.
10	CSA	22	2015	TRILOK NATH AND ORS. (LRs OF LATE MAHESHWAR DASS)	RANU DEVI AND ORS.


01/10/2026
Registrar Judicial
High Court of J&K and Ladakh,
Jammu

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Annexure-"K"

Hon'ble Mr. Justice Yash Paul Burneey

S No.	Type	No.	Year	Petitioner	Respondent
1	CSA	30	2008	BALDEV SINGH	PURAN SINGH AND ANR.
2	CSA	10	2010	AMOLAK SINGH AND ORS.	KULDEEP RAJ
3	CSA	16	2011	BISHNO DEVI GUPTA AND ORS.	KOUSHALAYA DEVI AND ORS
4	CSA	34	2012	ZATOON BI	MAQSOOD HUSSAIN SHAH AND ORS.
5	CSA	34	2013	MANGAL SINGH AND ANR.	PURAN SINGH AND ANR.
6	CSA	62	2013	SUBASH KUMAR AND ORS.	RAMAN KUMAR AND ORS.
7	CSA	10	2014	PREM LATA AND ORS. L/R LT. RAJA RAM	BALDEV RAJ AND ORS.
8	CSA	33	2014	LAL CHAND	CHUNI LAL
9	CSA	13	2015	GURDEEP SINGH AND ORS.	BALVINDER SINGH AND OTHERS (L/Rs OF LT.SH.JASWANT SINGH)
10	CSA	24	2015	ASHOK KUMAR	SUKH CHAIN AND ORS.

 01/10/26